

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH
* * * * *

Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

Dated : 2 JUN 1988

APPLICATION NO

769 to 771

/ 88(F)

W.P. NO.

Applicant

Smt K. Gowramma & 2 Ors

To

1. Smt K. Gowramma

2. Smt Sarasa

3. Shri T.V. Sampatachar

(Sl Nos. 1 to 3 -

Assistant Accounts Officers/
Accounts Officers
Office of the Accountant General
(Accounts & Entitlements)
Karnataka, Bangalore - 560 001)

4. Dr M.S. Nagaraja

Advocate
35 (Above Hotel Swagath)
1st Main, Gandhinagar
Bangalore - 560 009

Respondent

V/s The AG (A&E), Karnataka, Bangalore & 2 Ors

5. The Accountant General
(Accounts & Entitlements)
Karnataka, Bangalore - 560 001

6. The Comptroller & Auditor General
of India
No. 10, Bahadur Shah Zafar Marg
New Delhi - 110 002

7. The Secretary
Ministry of Finance
Department of Expenditure
New Delhi- 110 001

8. Shri M. Vasudeva Rao
Central Govt. Stng Counsel
High Court Building
Bangalore - 560 001

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/ANSWER/INTERIM ORDER
passed by this Tribunal in the above said application on 27-5-88.

Encl : As above

DEPUTY REGISTRAR
(JUDICIAL)

ofc -

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

DATED THIS THE TWENTY SEVENTH DAY OF MAY 88

Present : Hon'ble Shri Justice K.S. Puttaswamy .. Vice-Chairman

Hon'ble Shri L.H.A. Rego .. Member

APPLICATIONS NOS.769 TO 771 OF 88

Smt. K. Gowramma

Sarasa

T.V. Sampatachar

Applicants 1 to 3 working as
Assistant Accounts Officers/
Accounts Officers in the
Office of the Accountant General
(Accounts and Entitlement)
Karnataka, Bangalore-560 001

.. Applicants

(Dr. M.S. Nagaraja .. Advocate)

v.

The Accountant General
(Accounts and Entitlement)
Karnataka, Bangalore-560 001

The Comptroller and Auditor
General of India,
No.10, Bhadur Shah Zafar Marg,
New Delhi - 110 002.

The Government of India
by the Secretary
Ministry of Finance
(Department of Expenditure)
New Delhi - 110 001.

.. Respondents

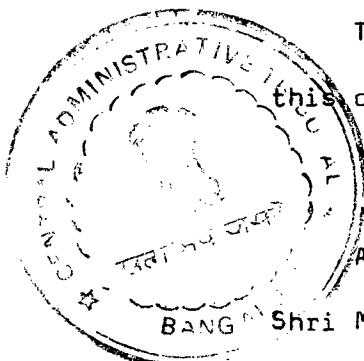
(Shri M. Vasudeva Rao.. Standing Counsel)

These applications having come up for preliminary hearing
this day, Vice-Chairman made the following:

ORDER

Applicants by Dr. M.S. Nagaraja. Admit. At our direction
Shri M. Vasudeva Rao, learned Additional Central Government Standing
Counsel takes notice for the respondents. We have heard learned
counsel for both sides.

2. The facts and circumstances and the questions that arise for



determination in these cases are similar to those in NANJUNDASWAMY AND OTHERS v. ACCOUNTANT GENERAL AND OTHERS (A No.1327 to 1332 of 1986 decided on 7/8.7.87 since reported in 1987 (3) SLJ (CAT) 531). The distinction and difference if any sought to be made by the respondents has also been rejected by us in THE ACCOUNTANT GENERAL AND OTHERS v. SMT. VASANTHA AND OTHERS (R.A. No.29 to 45 of 1988 dated 25th March, 1988).

3. For the self-same reasons stated in Nanjundaswamy's and Smt. Vasantha's cases, the claim of the present applicants for revision of their pay scales with effect from 11.1.1986 instead of 1.4.1987 as sanctioned by Government merits consideration and, therefore, we uphold the same on the principle de similibus idem est judicium - in like cases the order is the same.

4. In the light of the foregoing, we make the following orders:



- (i) We declare that the applicants are entitled to the benefits of revision of pay scales as sanctioned by Government of India in their order dated 12.6.1987 with effect from 1.1.1986;
- (ii) We direct the respondents to fix the pay of the applicants in the said revised pay scale in accordance with the instructions contained in the aforesaid order dated 12.6.1987 of the Government of India, with effect from 1.1.1986 and extend to them all consequential benefits from that date expeditiously and in any case not later than three months from the date of receipt of this order.

5. Applications are allowed in the above terms. But, in the circumstances of the cases, we direct the parties to bear their own costs.

TRUE COPY

R. Venkatesh
DEPUTY SECRETARY (D.S.)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

Sd/-
VICE CHAIRMAN
27/5/1988

Sd/-
MEMBER (A)
27.5.1988